

DIVISION BENCH  
COURT - I

**O-221**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/295(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08<sup>TH</sup> FEBRUARY 2024, 10:30 A.M**

IN THE MATTER OF	ATUL GUPTA VS GALLERIA OWNERS ASSOCIATION
UNDER SECTION	SEC. 97(1) RULE 11 OF NCLT

**Appearances (via video conferencing/physically)**

Mr. Rupak Ghosh, Adv. : For Petitioner  
Mr. Avishek Guha, Adv.  
Mr. Sankarsan Sarkar, Adv.  
Ms. Arunika Dutta, Adv.  
Mr. Kaustav De Sarkar, Adv.

Mr. Ajit Kumar Chaubey, Adv. : For Respondents  
Mr. Varun Kothari, Adv.  
Mr. Rahul Kinkar Pandey, Adv.

Mr. Nirmalya Dasgupta, Adv. : For RP  
Ms. Sonali Mukhopadhyay, Adv.

**ORDER**

1. Ld. Counsel for the parties present.
2. Rejoinder is stated to have been filed. Ld. counsel appearing for respondent No. 2-5 seeks some time to peruse the same.
3. Post this matter for further consideration on **27/2/2024**. In the meantime, hard copy of the pleadings be also filed with the Registry.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**